

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1149/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: Aksi Wholesalers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	Ahmed
	Ahmed Chauravala		

ORDER

CSP 1141/230-232/NCLT/MB/MAH/2017
CSP 1142/230-232/NCLT/MB/MAH/2017
CSP 1143/230-232/NCLT/MB/MAH/2017
CSP 1144/230-232/NCLT/MB/MAH/2017
CSP 1145/230-232/NCLT/MB/MAH/2017
CSP 1146/230-232/NCLT/MB/MAH/2017
CSP 1147/230-232/NCLT/MB/MAH/2017
CSP 1148/230-232/NCLT/MB/MAH/2017
CSP 1149/230-232/NCLT/MB/MAH/2017
CSP 1150/230-232/NCLT/MB/MAH/2017
CSP 1151/230-232/NCLT/MB/MAH/2017
CSP 1152/230-232/NCLT/MB/MAH/2017
CSP 1153/230-232/NCLT/MB/MAH/2017
CSP 1154/230-232/NCLT/MB/MAH/2017
CSP 1155/230-232/NCLT/MB/MAH/2017
CSP 1156/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 21.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)